

CBI Case No. 102/2019
CBI Vs. Jitender Singh Sharma & Ors.
(Geetanjali Vihar CGHS)

22.09.2020

Present: Sh. T.P. Negi, Ld. Sr. PP for CBI

Sh. Abhishek Prasad, Ld. Counsel for accused J,S. Sharma A-1 and
M.P. Bajaj A-2
Sh. Syed Shoaib, Ld. Counsel for accused Subhash Chand A-3

This case has been taken up through video conferencing via Cisco
Webex app.

Matter is pending for prosecution evidence. However, in terms of
administrative orders of Hon'ble High Court, presently evidence is not being
recorded due to Covid pandemic.

Put up for same purpose on 22.10.2020.

(Sanjay Bansal)
Spl. Judge (PC Act) CBI-16
RADC, New Delhi.
22.09.2020